

**HIGH COURT, CALCUTTA**  
**APPELLATE SIDE**

**NOTIFICATION**

**No. 9272-RG.**

**Dated, Calcutta, the 20<sup>th</sup> November, 2024.**

In furtherance of this Court's Notification No. 7951 – RG, dated 30<sup>th</sup> August, 2024, regarding Direct Recruitment from Members of the Bar to the cadre of District Judge (Entry Level), 2024 in the West Bengal Judicial Service, the following lists (List – A, List – B & List – C) along with the date, time and venue of the Preliminary Examination [OMR based (Phase – I)] are being published for general information.

**LIST – A** : This list contains the name of **86** applicants whose applications are found in order and they are provisionally allowed to appear in the OMR based Preliminary Examination (Phase-I).

**LIST – A**

<b>Sl. No.</b>	<b>Name of the Candidate</b>	<b>Father's/ Husband's Name</b>
1	Moumita Chakraborty	Late Bidyut Ranjan Chakraborty
2	Doyel Chakraborty	Mihir Chakraborty
3	Sayan Rakshit	Bishnu Pada Rakshit
4	Jasojeet Mukherjee	Ranajit Mukherjee
5	Sanjay Dutta	Late Mritunjoy Dutta
6	Prince Patra	Late Anil Kumar Patra
7	Soumitra Sinha Sarkar	Late Pranhari Sinha Sarkar
8	Arindam Dey	Debi Prosad Dey
9	Nichita Guha	Koustuv Mukhoipadhyay
10	Srijani Bhattacharya Mukherjee	Dr. Satchidananda Bhattacharya
11	Md. Salim Ali Sanfui	Late Md. Saukat Ali Sanfui
12	Srabanti Das	Sakar Kumar Das
13	Abul Barkat	Md. Sakhauddin Mondal
14	Joy Banerjee	Paresh Nath Banerjee
15	Chanchal Sen	Rabin Sen
16	Subhadeep Chatterjee	Dipak Kumar Chatterjee
17	Soumadipta Das	Somnath Das
18	Arka Bhattacharya	Dibakar Bhattacharya
19	Debobroto Shome	Dulal Shome
20	Sayan Raul	Panchanan Raul
21	Saswati Misra	Subhankar Goswami
22	Dattatreya Thakura	LT. Durga Das Thakura
23	Suprasanna Roy	Late Sibaji Roy
24	Gaurav Verma	Chandra Kant Verma
25	Afsaruddin Sarkar	Alauddin Sarkar
26	Soumyadip Chakraborty	Late Dilipananda Chakraborty

<b>Sl. No.</b>	<b>Name of the Candidate</b>	<b>Father's/ Husband's Name</b>
27	Nilotpai Mondal	Nilmoni Mondal
28	Zinia Mukherjee	Jayanta Chakraborty
29	Susnigdha Biswas	Proshanto Kumar Biswas
30	Bikash Chandra Das	Bidhu Bhusan Das
31	Joydeep Mukherjee	Jitendra nath Mukherjee
32	Birendra Pathak	Late Maheshwar Pathak
33	Santiago Roy	Dharani Kumar Roy
34	Samaresh Bera	Sripati Bera
35	Soumak Patra	Late Ushakar Patra
36	Alok Banerjee	Hirak Banerjee
37	Samojit Mitra	Late Tapan Kumar Mitra
38	Meenakshi Singh	Late Raju Kumar Singh
39	Jitendra Kumar Pandey	Hari Ram Pandey
40	Radheshyam Singh	Late Rameshram Singh
41	Suraj Shaw	Sadanand Shaw
42	Md Hadiur Rahaman	Late Maula Box Mollick
43	Pawan Kumar Gupta	Shankar Prasad Gupta
44	Sourav Bose	Late Indra Nath Bose
45	Muktar Ali Mondal	Hayat Ali Mondal
46	Pratik Bhattacharyya	Late Prasanta Bhattacharya
47	Nurun Nabi	Golam Nabi
48	Supratim Bhattacharya	Madhusudan Bhattacharya
49	Abul Hasan	Late Abdul Hasib
50	Partha Sarathi Mukherjee	Parbati Charan Mukherjee
51	Barnali Mallick	Bijan Kr Mallick
52	Anindita Santra	Sankar Sarkar
53	Sandip Das Adhikary	Late Barun Kumar Das Adhikary
54	Indra Narayan Patra	LT. Kamal Bindu Patra
55	Tandrima Chakrabarti	Late Bhaskar Chakrabarti
56	Monimoy Mandal	Muktipada Mandal
57	Banani Das	Bimal Kumar Das
58	Bitan Das	Late Sudhir Kumar Das
59	Rumela Chakrabarty	Kuntal Chatterjee
60	Subhas Chandra Marik	Late Sanat Kumar Marik
61	Arindam Mitra	Arun Kumar Mitra
62	Paramita Das	Angshuman Dutta
63	Neha Saraf	Late mahabir Prasad Saraf
64	Rekha Shaw	Late Raghubir Shaw
65	Bikas Ray	Jaydeb Ray
66	Jayabrata Mukherjee	Late Debabrata Mukherjee
67	Avisek Dey	Asis Kumar Dey
68	Rajdeep Banerjee	Late Ratan Kumar Banerjee
69	Swatilekha Pal	Dr. Manabananda Pal
70	Anindya Koner	Taraknath Koner
71	Shila Ghosh	Dr. Raju Dutta
72	Priya Ranjan Adhikary	Swapan Kumar Adhikary
73	Ranjana Chatterjee	Late Madhusudan Chatterjee

Sl. No.	Name of the Candidate	Father's/ Husband's Name
74	Bipasha Chatterjee	Parag Neogi
75	Mainak Roy	Late Mahesh Chandra Roy
76	Sutapa Upadhyay	Asim Upadhyay
77	Amir Safique Molla	Late Ansar Ali Molla
78	Paramita Pattanayak	Subhendu Pattanayak
79	Tuli Sinha	Somnath Sinha
80	Sanjukta Mukherjee	Late Nityananda Mukherjee
81	Santanu Maiti	Sankar Prasad maiti
82	Kalyanasish Biswas	Krishna Kumar Biswas
83	Soumi Bose	Late Madhusudan Bose
84	Biswajit Prasad	Late Dharm Raj Prasad
85	Piyali Show (Maity)	Sakya Maity
86	Subrata Debnath	Sambhu Debnath

**LIST - B** : This list contains the name of **38** applicants whose applications have suffered from certain defect(s) and are mentioned in the remarks column as specified against each of their names. These **38** candidates are also provisionally allowed to appear at the First Phase of OMR based Preliminary Test (examination), 2024 subject to the condition that they shall remove the said defect(s) in the remarks column as specified against each of their names by producing the required documents at an appropriate stage as and when called for by the authority regarding fulfillment of the eligibility criteria as specified in Notification No. 7951 – RG, dated 30<sup>th</sup> August, 2024.

**LIST - B**

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
1.	Chirantan Debnath	Rajendra Kr. Debnath	1. One character certificate produced but not from proper person.
2.	Mandakranta Mukherjee	Mrityunjay Mukherjee	1. Enrolment number in experience certificate does not match with the Enrolment Section certificate. 2. Enrolment Number in the character certificate does not match with the Enrolment Section letter.
3.	Pinky Singh	Sunil Kumar Singh	1. One character certificate not produced.
4.	Taranbir Kaur	Kuldeep Singh	1. Experience certificate not as per notification. 2. Two character certificate not produced.

<b>Sl. No.</b>	<b>Name of the Candidate</b>	<b>Father's/ Husband's Name</b>	<b>Remarks</b>
5.	Sourav Kanti Adhikary	Nitya Gopalo Adhikary	1. Two photos unsigned, 2. Experience certificate without counter signature of concerned District Judge.
6.	Ranesh Ranjit Mondal	Ranajit Kumar Mondal	All photos unsigned produced.
7.	Tusar Mali	Sadhan Mali	Enrolment certificate not produced instead letter from Enrolment Section produced.
8.	Sraboni Mukherjee	Dr. Shashi Kant Mishra	One Photo unsigned.
9.	Sudip Biswas	Subinay Biswas	Letter from Enrolment Section produced instead of Enrolment certificate.
10.	Ananda Gopal Mukherjee	Subhas Chandra Mukherjee	Enrolment certificate not produced instead letter from Enrolment Section produced.
11.	Sourabh Sengupta	Shankar Sengupta	All unsigned photos produced.
12.	Vivek Kumar Tripathi	Lal Bhadur Tripathi	1. Two photos unsigned, 2. Experience certificate is not countersigned by concerned District Judge.
13.	Namrata Das	Nirmal Kanti Das	One character certificate from VC/President/Secretary of Bar as asked for not produced.
14.	Nayan Krishna Mukherjee	Late Amar Krishna Mukherjee	Experience certificate produced without countersigned by concerned District Judge.
15.	Sk. Md. Samiullah	Late Sk. Sanaullah	1. LLB certificate/result not produced, 2. One self-addressed envelope with Rs. 45/- postal stamp affixed on it not produced.
16.	Sreya Chakraborty	Sudipta Sadhukhan	Letter from Enrolment Section produced instead of Enrolment certificate.
17.	Sudipto Ghatak	Late Jagabandhu Ghatak	Two unsigned photos produced.
18.	Samiul Haque	Sirajul Haque	One character certificate not produced.
19.	Sk. Jahidul Islam Mondal	Sk. Abdur Rouf Mondal	LLB pass certificate not produced.

<b>Sl. No.</b>	<b>Name of the Candidate</b>	<b>Father's/ Husband's Name</b>	<b>Remarks</b>
20.	Sumana Ghosh	Suman Chowdhury	Letter from Enrolment Section produced instead of Enrolment certificate.
21.	Manabendra Debnath	Late Biswajit Debnath	Letter from Enrolment Section produced instead of Enrolment certificate.
22.	Smita Chatterjee	Sudipto Ghatak	Two unsigned photos produced.
23.	Bidotma Tirkey	Peter Tirkey	Postal stamp in one self-addressed envelope not affixed properly but the other self-addressed envelope with postal stamp is proper.
24.	Jyoti Sharma	Sh. Kamal Kumar	One character certificate not produced.
25.	Pradyat Saha	Prabhat Saha	One character certificate whether obtained from any respectable person is not identified.
26.	Ratna Deep Gupta	Late Bighnajib Gupta	Produced experience certificate without countersigned by concerned District Judge.
27.	Pooja Shukla	Kunvar Bahadur Shukla	1. All the photographs are unsigned, 2. Self-addressed envelopes are without postage stamp.
28.	Indradeep Pal	Late Indu Bhushan Pal	All unsigned photos produced.
29.	Anit Panda	Asutosh Panda	Continuous practice of 7 years not mentioned properly in experience certificate.
30.	Dinobandhu Mukherjee	Swapan Kumar Mukherjee	1. Date of Birth proof not produced, 2. All relevant mark sheets, certificates of Madhyamik, H.S. Graduation & LLB not produced, 3. One Self-addressed envelope without 45/- postage stamp 4. One self-addressed envelope with postal stamp of 45/- not produced, 5. Enrolment Certificate not produced, 6. One character certificate not produced. 7. Enrolment No. in experience certificate cannot be determined due to non-submission of enrolment certificate.

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
31.	Sauvik Sen	Late Goutam Ranjan Sen	1. No supporting documents regarding date of birth, academic qualification produced, 2. Photocopy of Enrolment certificate as asked for supporting document of column. 10 not produced.
32.	Farha Naaz	Firoz Khan	1. Original experience certificate as supporting document against column No. 11 not produced, 2. Experience certificate without countersigned by concerned District Judge. 3. Both the character certificate is produced not in original.
33.	Khalid Ansary	Md. Khairul Ansary	1. Continuous practicing certificate for not less than seven years as an Advocate as on 1.1.24 not produced, as per notification. 2. Original certificate of experience as stated in point - 11 not produced instead of that a self-attested photocopy of certificate bearing Ref. No. 34 of 2021 dated <b>20/09/2021</b> issued by President, Bar Association of Rajmahal is produced.
34.	Ujjwal Luksom	Bhanu Prakash Subba	1. Two unsigned photos produced, 2. It is revealed from the produced experience certificate that the Practice tenure of the candidate is less than 7 years as on 01/01/2024 (... Since 2018 till date), but in the same certificate it has been stated that ..."enrolled on 06/05/2011 with Bar Council of West Bengal and started practicing as an Advocate in this Hon'ble Court". 3. One character certificate from BAR not produced.
35.	Bhrigunath Yadav	Bharat Yadav	As per Notification, the candidate could not satisfy the essential criteria as he possesses a permanent disabled certificate. Moreover from the disability certificate it is found that he cannot travel without assistance of escort.

<b>Sl. No.</b>	<b>Name of the Candidate</b>	<b>Father's/ Husband's Name</b>	<b>Remarks</b>
36.	Subrata Kulavi	Prafulla Kumar Kulavi	1. Date of Birth proof not produced, 2. He has been practicing for less than seven years as an advocate as on 1.1.2024 as per produced document though enrolled as an advocate on 30.01.2015. (From certificate it revealed that, "..... has been practicing as an advocate more than 7 years.) 3. Experience certificate is not countersigned by concerned District Judge instead of that countersigned by ADJ, Ghatal.
37.	Sumitra Kapri (Pandey)	Amit Kr. Pandey	1. Copy of joining letter in the post of APP vide Notification No. 25437 dt. 26.7.22 of Govt. of Odisha submitted but no original certificate has been produced wherefrom it can be ascertained that she is still working as APP. 2. NOC not produced.
38.	Bhanu Singha Sarkar	Late Malay Singha Sarkar	1. Experience certificate is less than 7 years as per produced document. He produced one earlier experience certificate wherefrom it shows that he had been practicing as an advocate since 08/07/2011 till 26.4.2023 under Siliguri Bar Association though the said certificate was not countersigned by the concerned District Judge. 2. Working as Deputy Legal Aid Defense Counsel, NOC produced.

**LIST - C** : This list contains the name of **5** applicants who are not eligible to appear in the above examination due to non-fulfillment of eligibility criteria as mentioned in remarks column against each of their name.

**LIST - C**

<b>Sl. No.</b>	<b>Name of the Candidate</b>	<b>Father's/ Husband's Name</b>	<b>Remarks</b>
1.	Shrinivas Prasad Shah	Kanhaiya Prasad Shah	1. Experience certificate not as per notification.  2. Currently posted as Judicial Magistrate, Addl. Court, Lalbagh, Murshidabad.

Sl. No.	Name of the Candidate	Father's/ Husband's Name	Remarks
2.	Bidisha Saha	Amit Kundu	<b>Underage</b>
3.	Bodhisattwa Chatterjee	Amal Kumar Chatterjee	1. As per produced document, he had been practicing for less than seven years as an advocate as on 01/01/24.
4.	Ivana Hossaini	Syed Tarek Ali Al Hossaini	<b>Underage</b>
5.	Imtiaz Ahamad	Late Rafique Ahamad	Seven (7) years continuous practice as per advocate as on 01/01/2024 is not produced as per notification.

**DATE, TIME & VENUE OF OMR BASED PRELIMINARY EXAMINATION (PHASE - I)**

<u>DATE</u>	<u>TIME</u>	<u>VENUE</u>
<b>22<sup>nd</sup> December, 2024 (Sunday)</b>	<b>01:00 P.M. to 02:00 P.M.</b>	<b>Public Service Commission, West Bengal, 161-A, S.P. Mukherjee Road, Kolkata - 700 026.</b>

**\*\*\* The candidates must report at the examination centre at 11:30 A.M. positively on the date of the examination.**

**Mere participation in the Preliminary Test (Phase-I) shall not create any equity in favour of the candidates.**

Admit Cards of the candidates listed in A & B are being despatched through Speed Post. The candidates who will not receive their admit cards by **18<sup>th</sup> December, 2024 (Wednesday)** may collect their duplicate Admit Cards, by appearing personally, from the office of the **Recruitment Cell, 6<sup>th</sup> Floor, Block - B, New Administrative Building, High Court at Calcutta, 1, K.S. Roy Road, Kolkata - 700 001, on 19<sup>th</sup> December, 2024 (Thursday) and 20<sup>th</sup> December, 2024 (Friday) from 11:30 AM to 04:30 PM** on production of a duly signed passport size coloured photograph (identical as produced along with application) along with any original photo identity proof (viz. Epic Card / Aadhaar Card / Driving Licence / Passport etc. ) with a photocopy thereof.

All the candidates are requested to go through the instructions/guidelines, prescribed in their Admit Cards carefully to avoid any inconvenience(s) and to bring their Original Admit Cards at the time of OMR based Preliminary Examination (Phase-I).

**NO CANDIDATE SHALL BE ALLOWED TO APPEAR IN THE PRELIMINARY EXAMINATION (OMR BASED) WITHOUT PRODUCTION OF ORIGINAL ADMIT CARD/DUPLICATE ADMIT CARD ISSUED BY THE AUTHORITY.**



All the Candidates are requested to bring one of their original photo identity proof (viz. Epic Card / Aadhaar Card / Driving Licence / Passport et cetera ) on the date of OMR based Preliminary Examination (Phase-I).

No Travelling Allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

For further announcements, all concerned are requested to follow the Court's website [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in), regularly.

**Sd/-  
Registrar General-cum-Secretary,  
Selection Board,  
High Court, Calcutta.**

**Date : 20<sup>th</sup> November, 2024.**